

HCC No.09/2023

**HIGH COURT OF KARNATAKA  
HIGH COURT BUILDINGS, BENGALURU – 1.  
DATED:6<sup>th</sup> NOVEMBER 2023**

**NOTIFICATION**

**Sub:** Submission of sealed quotations for Supply of  
LAN materials to this office – reg.

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With reference to the above, it is hereby notified that this office desires to procure following LAN materials from the authorized distributors / dealers in Bengaluru.

<b>Sl. No.</b>	<b>Items</b>	<b>Qty</b>
1.	D link Cat 6 UTP cable	03 box
2.	D-Link RJ 45 Connectors	02 Box (100 each).
3.	D-Link Cat 6 Information Outlet (I/o.)	10 Nos.
4.	D-Link Face Plate (Single)	10 Nos.
5.	D-Link Face Plate (Double)	10 nos.
6.	14” Nylon cable tie	2 pack

Therefore, all the Authorized Distributors / Dealers may submit their sealed quotations mentioning their lowest rate (incl. of all taxes) for the above said materials with superscription on the cover as “**QUOTATION FOR SUPPLY OF LAN MATERIALS**”. The Quotation shall reach the office of the **Registrar General, High Court of Karnataka, Bengaluru** on or before **15.11.2023**.

**By Order,**

**Sd/-  
(N.G. Dinesh)  
Registrar (Computers)**